

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.1641
TO BE ANSWERED ON 08.03.2016**

1641. WELFARE OF TRANSGENDERS

SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government has any proposal/proposes to enact any law for ensuring the welfare and development of the transgender community in the country; and

(b) if so, the details and salient features thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) & (b): A Private Member Bill viz “The Rights of Transgender Persons Bill, 2014” has been passed by the Rajya Sabha on 24.04.2015 and introduced in the Lok Sabha. However, the Government is also separately working on a proposal to frame a bill of its own concerning Transgender Persons.
